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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Item No. 7A, Shri Arun Jaitley.

...(Interruptions)

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to lay on the Table a copy of Notification No. 35/2016-Central Excise (Hindi and English versions) published in Gazette of India dated 28<sup>th</sup> November, 2016, together with an explanatory memorandum seeking to exempt Central Excise/CV duty on all goods for manufacture of POS devices subject to actual user condition and these exemptions will be valid till 31.03.2017 under sub-section (2) of Section 38 of the Central Excise Act, 1944. ...(Interruptions)

[Placed in Library, See No. LT 5514/16/16]

माननीय अध्यक्ष : प्लीज़, मुझे शून्य काल शुरू करने दीजिए।

â€¦(व्यवधान)

माननीय अध्यक्ष : ठर योज ऐसे नहीं होगा।

...(व्यवधान)

माननीय अध्यक्ष : आपको क्या करना है?

...(Interruptions)

HON. SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.24 hours**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

**14.00 hours**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

(Hon. Speaker *in the Chair*)

...(Interruptions)